

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 1892
TO BE ANSWERED ON 30.07.2026

UDYAM ASSIST PORTAL

1892. SHRI BALWANT BASWANT WANKHADE:
DR. MOHAMMAD JAWED:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of enterprises registered under Udyam and Udyam Assist Portal since 2020 year-wise and State/UT-wise;
- (b) the details of enterprises from the above registered base that have availed benefits under any Micro, Small and Medium Enterprises (MSME) scheme since 2020, year-wise and State/UT-wise;
- (c) the details of data systems, if any, being used to enable information convergence across MSME schemes, including integration of Udyam registration data with scheme level databases; and
- (d) the reasons for the absence of a consolidated database on scheme uptake among registered MSMEs and the steps being taken to address this gap?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a): The Udyam Registration Portal (URP) was launched by Ministry of MSME on 01.07.2020 consequent upon revision of the definition of MSME classification vide notification S.O. 2119 (E) dated 26.06.2020. Udyam Assist Portal (UAP) was launched on 11.01.2023. The Year-wise and State/UT-wise number of enterprises registered on URP and UAP since 2020 till 30.06.2026 are at **Annexure-I**.

(b) to (d): The Year-wise and State/UT-wise details of the enterprises that have availed benefits under major MSME schemes since 2020 till date are at **Annexure – II** for CGTMSE, **Annexure – III** for PMEGP and **Annexure – IV** for PM Vishwakarma. The Udyam Registration Portal has API Integration with 54 databases of different Ministries and Departments.

Annexure – I

The Annexure referred in part (a) of the Lok Sabha Unstarred Question No. 1892 due for answer on 30.07.2026

S. No	State	No. of Enterprises Registered on Udyam Registration Portal (URP) and Udyam Assist Platform (UAP)						
		FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25	FY 2025-26	Cumulative No. of MSMEs registered since inception on 01.07.2020 till 30.06.2026
1.	Andhra Pradesh	1,771	2,883	3,802	5,364	4,311	4,421	23,835
2.	Arunachal Pradesh	64,278	1,45,184	2,42,456	13,13,738	14,16,817	8,42,436	43,99,120
3.	Assam	694	2,209	6,888	10,966	14,512	15,227	56,685
4.	Bihar	16,826	71,415	1,32,043	4,01,735	4,69,598	4,73,141	18,01,583
5.	Chhattisgarh	89,132	2,19,046	3,20,533	16,30,735	11,27,335	9,92,965	48,83,873
6.	Goa	5,735	9,494	10,054	22,363	17,200	18,305	95,562
7.	Gujarat	32,658	68,004	1,07,517	4,73,981	3,93,443	3,02,538	15,09,998
8.	Haryana	89,468	1,34,601	1,78,597	4,19,078	3,16,815	3,73,245	17,39,739
9.	Himachal Pradesh	5,975	8,517	15,364	46,017	31,902	24,184	1,43,497
10.	Jharkhand	2,42,863	3,92,421	5,16,464	13,85,333	9,84,762	9,38,688	48,32,959
11.	Karnataka	1,02,871	1,79,407	2,36,479	5,18,291	5,41,329	4,99,501	23,44,388
12.	Kerala	12,714	26,704	46,895	88,064	1,00,707	75,713	3,88,159
13.	Madhya Pradesh	26,127	73,689	1,02,813	2,90,977	2,18,798	1,51,927	9,39,388
14.	Maharashtra	42,491	82,102	1,40,891	6,13,263	3,74,185	3,41,285	17,64,992
15.	Manipur	1,50,415	3,11,357	4,18,800	15,34,850	17,08,352	9,85,195	55,51,990
16.	Meghalaya	70,884	1,16,320	1,78,549	6,21,158	5,04,857	3,97,819	20,71,684
17.	Mizoram	725	2,283	3,188	7,169	4,215	2,824	21,777
18.	Nagaland	38	204	326	392	1,130	369	2,563
19.	Odisha	1,10,358	2,43,176	8,40,472	13,69,722	13,73,822	9,95,847	53,99,203
20.	Punjab	6,37,412	9,60,101	12,01,705	27,22,198	25,60,332	22,74,746	1,12,44,409
21.	Rajasthan	10,219	13,513	20,913	46,810	45,283	45,721	1,97,221
22.	Sikkim	684	2,184	6,600	15,696	21,065	30,954	91,496
23.	Tamil Nadu	1,097	3,515	7,797	16,422	14,038	11,803	60,615
24.	Telangana	709	3,298	7,261	25,869	18,345	21,157	83,262
25.	Tripura	48,813	1,04,943	1,70,168	10,41,196	5,82,500	5,69,689	27,98,074
26.	Uttar Pradesh	3,795	8,095	11,406	35,590	31,014	20,661	1,18,873
27.	Uttarakhand	1,00,796	1,82,561	2,69,295	5,94,038	5,75,950	4,61,697	23,61,758
28.	West Bengal	2,32,756	3,88,614	5,13,416	11,28,989	12,46,864	10,45,485	51,09,848
29.	Andaman and Nicobar Islands	340	1,758	3,108	7,923	13,167	10,871	39,980
30.	Chandigarh	3,08,240	5,35,139	7,23,980	17,67,156	16,64,365	13,82,933	68,34,338
31.	Delhi	96,314	1,59,374	2,28,408	10,20,247	8,91,984	15,33,608	44,22,548
32.	Jammu and Kashmir	3,016	4,113	5,034	9,455	7,464	7,531	39,723
33.	Ladakh	1,656	6,680	16,515	1,68,557	67,622	57,642	3,39,506
34.	Lakshadweep	2,16,962	4,12,405	14,68,203	25,17,504	20,13,031	22,30,953	1,00,24,280
35.	Puducherry	22,372	49,203	72,413	2,09,599	1,54,057	1,60,180	7,53,174
36.	The Dadra & Nagar Haveli and Daman & Diu	62,537	1,68,687	2,76,603	27,63,990	10,91,960	10,61,955	59,30,456
	Total	28,13,741	50,93,199	85,04,956	2,48,44,435	2,06,03,131	1,83,63,216	8,84,20,556

Annexure – II

The annexure referred in part (b) to (d) of the Lok Sabha Unstarred Question No. 1892 due for answer on 30.07.2026

CGS- Guarantees approved for FY 2021-22 to FY 2023-24

S. No.	States / UTs	FY 2021-22		FY 2022-23		FY 2023-24	
		No. of Guarantees approved	Amount approved (in Rs. Crore)	No. of Guarantees approved	Amount approved (in Rs. Crore)	No. of Guarantees approved	Amount approved (in Rs. Crore)
1	Andaman & Nicobar Islands	374	35	495	50	600	128
2	Andhra Pradesh	49,848	1,456	2,37,520	3,545	79,938	5,395
3	Arunachal Pradesh	628	82	935	147	981	198
4	Assam	14,918	1,262	21,195	2,156	34,556	3,750
5	Bihar	24,217	1,661	42,360	3,468	1,13,262	8,582
6	Chandigarh	1,382	159	1,706	303	2,459	604
7	Chhattisgarh	9,670	776	17,733	1,569	25,845	2,968
8	Delhi	15,810	2,769	21,458	4,897	35,127	8,527
9	Goa	2,218	174	2,826	325	4,947	611
10	Gujarat	34,929	4,836	43,336	8,209	1,06,073	19,668
11	Haryana	22,285	2,707	30,343	5,025	48,455	8,553
12	Himachal Pradesh	10,075	792	14,898	1,275	20,600	2,080
13	Jammu And Kashmir	38,352	1,295	51,431	1,808	53,295	2,415
14	Jharkhand	12,953	1,247	21,090	2,488	34,800	4,432
15	Karnataka	41,028	4,308	53,766	7,712	1,35,959	14,016
16	Kerala	18,937	1,104	25,761	2,121	45,515	4,590
17	Ladakh	205	23	467	44	637	84
18	Lakshadweep	11	1	25	3	7	1
19	Madhya Pradesh	64,108	2,651	50,289	5,290	75,023	9,569
20	Maharashtra	56,027	6,840	66,055	11,926	1,29,892	23,359
21	Manipur	1,294	101	2,268	171	1,580	111
22	Meghalaya	886	93	1,410	160	1,693	252
23	Mizoram	1,029	86	1,032	74	1,232	73
24	Nagaland	1,692	139	1,813	162	1,563	160
25	Odisha	25,788	1,801	34,081	3,045	56,392	6,109
26	Puducherry	1,013	74	1,087	107	2,418	233
27	Punjab	23,172	1,661	49,720	4,385	81,259	9,632
28	Rajasthan	38,622	2,553	72,391	5,366	85,848	9,180
29	Sikkim	479	34	765	61	1,108	102
30	Tamilnadu	44,897	4,134	61,883	7,114	1,13,815	15,061
31	Telangana	24,009	1,959	29,792	3,503	41,940	6,368
32	The Dadra And Nagar Haveli And Daman And Diu	447	101	505	111	1039	277
33	Tripura	2,020	115	3,845	207	6,523	381
34	Uttar Pradesh	86,616	5,628	1,30,769	10,742	2,47,258	21,200
35	Uttarakhand	10,048	629	16,296	1,177	26,361	2,253
36	West Bengal	37,033	2,887	54,440	6,036	1,06,073	11,887
	TOTAL	7,17,020	56,172	11,65,786	1,04,781	17,24,073	2,02,807

CGS- Guarantees approved for FY 2024-25 to FY 2026-27(till 30.06.2026)

		FY 2024-25		FY 2025-26		FY 2026-27 (till 30.06.2026)		Cumulative since Inception in 2000 till 30.06.2026	
S. No.	States / UTs	No. of Guarantees approved	Amount approved (in Rs. Crore)	No. of Guarantees approved	Amount approved (in Rs. Crore)	No. of Guarantees approved	Amount approved (in Rs. Crore)	No. of Guarantees approved	Amount approved (in Rs. Crore)
1	Andaman & Nicobar Islands	655	142	976	198	249	52	6,828	830
2	Andhra Pradesh	1,10,323	8,189	1,39,299	14,259	28,792	3,323	10,18,966	44,991
3	Arunachal Pradesh	1,707	352	1,942	632	727	142	15,314	2,023
4	Assam	75,747	6,436	49,337	8,019	8,921	1,558	3,44,083	28,981
5	Bihar	2,21,458	14,120	1,56,823	16,265	29,614	3,547	7,99,750	57,621
6	Chandigarh	17,401	2,711	6,838	1,731	644	217	48,347	6,772
7	Chhattisgarh	40,583	4,231	39,465	6,661	7,023	1,659	2,14,492	21,888
8	Delhi	55,120	12,824	61,686	17,995	10,028	4,014	2,91,648	60,455
9	Goa	6,510	857	5,439	995	1,110	241	47,485	4,794
10	Gujarat	1,10,039	25,335	1,35,529	40,110	24,966	10,591	6,94,709	1,28,329
11	Haryana	75,244	10,865	73,035	15,549	14,103	3,939	3,55,414	53,389
12	Himachal Pradesh	23,750	2,411	27,417	3,325	5,840	869	1,73,999	14,692
13	Jammu And Kashmir	47,201	2,816	48,736	3,633	21,169	1,493	3,82,229	16,616
14	Jharkhand	64,614	6,494	59,748	8,130	14,331	1,899	3,67,458	35,243
15	Karnataka	1,88,144	21,453	1,48,355	28,673	27,502	6,444	10,15,588	1,07,336
16	Kerala	68,755	7,693	72,725	11,255	15,229	2,466	6,00,845	39,238
17	Ladakh	709	98	577	116	291	48	3,022	427
18	Lakshadweep	23	2	51	2	16	1	650	23
19	Madhya Pradesh	1,31,490	14,213	1,07,460	18,863	19,706	4,268	6,95,986	66,904
20	Maharashtra	2,38,128	39,989	2,49,969	59,178	45,882	12,702	12,30,276	1,86,062
21	Manipur	1,952	181	2,882	343	1,107	119	21,553	1,409
22	Meghalaya	2,776	328	3,122	530	731	164	22,218	2,105
23	Mizoram	1,472	134	2,581	286	807	83	13,584	991
24	Nagaland	1,804	230	1,977	305	693	99	20,451	1,542
25	Odisha	94,128	9,684	81,988	13,517	16,614	3,218	5,24,967	47,183
26	Puducherry	4,471	332	3,266	502	468	88	21,786	1,713
27	Punjab	88,991	10,406	79,971	13,263	14,960	3,396	4,60,359	49,113
28	Rajasthan	1,20,424	13,865	1,22,758	21,308	21,211	5,422	6,51,000	67,225
29	Sikkim	1,748	165	1,336	210	254	34	9,004	768
30	Tamilnadu	1,79,817	21,447	1,53,804	30,072	28,747	6,816	10,84,235	1,07,970
31	Telangana	97,292	11,586	91,059	18,801	16,265	4,463	4,13,248	53,090
32	The Dadra And Nagar Haveli And Daman And Diu	1,025	315	1,458	466	262	108	7,229	1,814
33	Tripura	8,398	570	12,018	1,042	2,953	282	50,424	3,117
34	Uttar Pradesh	4,03,938	32,790	5,46,792	46,876	1,07,951	11,229	20,82,187	1,53,823
35	Uttarakhand	26,268	2,776	28,458	4,230	5,468	979	1,78,453	15,346
36	West Bengal	2,03,170	19,465	1,57,912	25,207	23,953	5,711	8,38,926	85,280
	TOTAL	27,15,275	3,05,507	26,76,789	4,32,547	5,18,587	1,01,687	1,47,06,713	14,69,104

Annexure – III

The annexure referred in part (b) to (d) of the Lok Sabha Unstarred Question No. 1892 due for answer on 30.07.2026

PMEGP- Unit Assisted (UA), Margin Money (MM) Subsidy Disbursed													
S. No	State	2020-21		2021-22		2022-23		2023-24		2024-25		2025-26	
		No. of UA	MM (Rs Cr)	No. of UA	MM (Rs Cr)	No. of UA	MM (Rs Cr)	No. of UA	MM (Rs Cr)	No. of UA	MM (Rs Cr)	No. of UA	MM (Rs Cr)
1	Andaman Nicobar	155	1.86	162	2.39	121	2.03	135	1.34	61	0.96	56	0.70
2	Andhra Pradesh	1674	68.57	2,477	100.89	3,073	129.30	5,577	172.00	3,249	143.74	6,779	218.82
3	Arunachal Pradesh	98	2.33	196	7.89	158	7.01	169	17.65	156	8.53	144	9.75
4	Assam	2939	49.48	3,855	66.60	2,596	59.54	2,417	64.06	3,170	91.10	2,418	74.73
5	Bihar	2192	72.09	2,477	81.70	4,459	121.23	6,837	191.76	5,035	150.45	4,609	134.61
6	Chandigarh	10	0.16	21	0.62	15	0.45	10	0.22	5	0.25	4	0.10
7	Chattishgarh	2718	60.63	3,020	69.41	2,543	74.93	2,379	76.25	1,853	65.64	1,112	42.30
8	Delhi	74	1.48	100	3.15	72	4.71	50	3.34	26	1.75	20	0.89
9	Goa	58	1.57	87	2.98	66	2.91	68	3.23	39	1.78	29	1.22
10	Gujarat*	2854	206.37	4,143	287.05	3,071	241.83	3,000	321.25	1,783	203.64	1,833	202.25
11	Haryana	1740	55.13	1,726	60.93	1,559	63.20	1,398	73.25	788	42.78	1,094	63.26
12	Himachal Pradesh	1208	33.81	1,274	35.51	930	31.50	974	36.48	796	29.32	902	33.14
13	Jammu & Kashmir	8575	183.06	21,648	467.14	12,023	239.94	15,065	282.50	9,863	239.41	7,837	155.45
14	Jharkhand	1522	38.48	1,714	41.88	1,851	48.38	2,101	51.23	1,452	36.06	833	23.25
15	Karnataka	4438	125.11	5,877	158.43	5,618	161.54	4,672	158.62	2,839	94.67	3,836	141.55
16	Kerala	2389	52.26	2,789	68.59	3,129	73.29	3,389	78.82	2,260	58.96	2,399	57.25
17	Ladakh	281	11.68	295	11.82	91	3.76	122	5.85	135	6.40	182	8.47
18	Lakshadweep	3	0.15	7	0.18	2	0.02	-	-	-	-	-	-
19	Madhya Pradesh	4854	138.08	8,082	209.61	5,957	181.30	5,292	185.21	2,626	95.62	1,886	84.29
20	Maharashtra	3104	88.44	4,128	130.19	3,625	132.03	2,766	122.05	1,857	105.02	2,807	142.38
21	Manipur	1556	58.99	1,139	33.37	545	14.63	348	8.11	608	15.08	403	10.24
22	Meghalaya	359	5.80	699	9.74	306	6.66	280	7.25	1,114	34.71	751	25.10
23	Mizoram	810	14.12	650	14.62	412	13.54	401	17.55	484	15.90	343	13.63
24	Nagaland	740	20.45	1,241	24.95	469	15.35	517	29.18	1,262	36.03	602	13.11
25	Odisha	3171	87.48	4,301	113.36	3,880	107.32	2,975	93.55	1,867	53.43	3,033	92.73
26	Puducherry	44	1.17	66	1.44	25	0.66	30	0.97	38	1.11	23	0.59
27	Punjab	1652	50.11	1,790	60.18	1,564	72.51	1,469	90.88	970	66.74	1,357	82.59
28	Rajasthan	2772	88.07	2,599	90.26	2,037	114.19	1,678	124.06	916	72.48	1,655	122.76
29	Sikkim	57	1.52	85	2.14	57	1.31	132	4.49	316	11.45	315	11.31
30	Tamil Nadu	5188	138.82	5,972	164.46	6,140	178.92	6,814	198.72	3,949	121.15	7,216	199.35
31	Telangana	2025	63.76	2,906	98.46	2,540	102.25	2,503	108.12	1,850	82.82	2,663	111.71
32	Tripura	842	18.30	958	20.84	703	16.89	588	14.44	730	18.61	632	16.65
33	Uttar Pradesh	9994	329.85	12,594	411.65	11,601	378.66	11,689	435.29	5,518	219.09	7,261	303.60
34	Uttarakhand	2249	45.37	1,836	39.83	1,803	46.32	1,354	41.92	734	24.12	574	21.55
35	West Bengal	2070	74.25	2,305	85.40	2,126	74.09	1,919	74.23	1,359	53.21	886	38.02
Total		74415	2,188.80	1,03,219	2,977.66	85,167	2,722.17	89,118	3,093.88	59,708	2,202.00	66,494	2,457.34

Annexure – IV

The annexure referred in part (b) to (d) of the Lok Sabha Unstarred Question No. 1892 due for answer on 30.07.2026.

PM V Data Since 2023 till 28.07.2026					
S. No	State	Registrations	Loan Sanctioned	Loan A Disbursed	Loan Disbursed Amount (In Rs.)
1	Andaman Nicobar	1,057	141	135	1,12,35,750
2	Andhra Pradesh	2,22,947	59,948	51,347	3,78,64,58,567
3	Arunachal Pradesh	7,196	304	255	2,27,93,625
4	Assam	1,18,861	16,148	14,619	1,33,22,24,030
5	Bihar	1,62,053	27,254	23,288	1,92,73,93,558
6	Chandigarh	775	86	81	69,02,501
7	Chattishgarh	1,16,442	11,984	9,092	74,64,87,366
8	Delhi	2,619	225	216	1,80,42,500
9	Goa	18,575	1,388	1,059	9,29,96,810
10	Gujarat*	2,14,064	51,330	41,884	3,63,42,30,034
11	Haryana	41,366	8,093	7,219	66,56,89,351
12	Himachal Pradesh	19,701	2,218	2,090	19,16,85,992
13	Jammu & Kashmir	1,54,881	14,860	9,862	86,34,87,715
14	Jharkhand	43,737	7,084	6,541	39,89,04,162
15	Karnataka	5,72,108	1,31,475	1,09,124	7,96,64,27,817
16	Kerala	22,344	5,907	5,674	51,63,78,280
17	Ladakh	4,189	632	602	5,96,17,000
18	Lakshadweep	697	19	19	15,30,000
19	Madhya Pradesh	2,78,022	60,100	53,993	4,78,70,27,723
20	Maharashtra	2,83,298	65,638	55,392	4,62,40,57,340
21	Manipur	18,132	2,332	2,068	19,14,94,566
22	Meghalaya	4,725	84	51	39,19,935
23	Mizoram	3,397	103	69	65,10,000
24	Nagaland	4,550	426	404	3,93,09,659
25	Odisha	1,06,312	19,930	18,322	1,48,49,69,301
26	Puducherry	902	174	172	1,64,29,000
27	Punjab	13,040	1,923	1,819	16,23,02,461
28	Rajasthan	2,51,982	65,246	61,576	5,34,89,29,298
29	Sikkim	3,407	490	403	3,80,30,501
30	Tamil Nadu	1	-	-	-
31	Telangana	89040	29,634	27,779	2,55,72,67,025
32	The Dadra & Nagar Haveli and Daman & Diu	918	180	170	1,51,25,000
33	Tripura	20,273	4,581	4,285	36,83,73,951
34	Uttar Pradesh	1,78,031	18,015	15,281	1,28,80,91,680
35	Uttarakhand	20,357	1,538	1,387	11,97,99,947
36	West Bengal	1	-	-	-
Total		30,00,000	6,09,490	5,26,278	43,29,41,22,444